NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/8/2016

NAME OF THE PETITIONER(S)

: Eshaque & 3 Ors

NAME OF THE RESPONDENT(S)

: M/s. Biomass Briquetting Fuel Technologies Pvt ltd

UNDER SECTION

: 241(1), 242(4), 213, 447, 448, 444

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

- Halland

REPRESENTATION BY WHOM

Sindhu-S. Kamath

Blomans Briquetty:

Petit itroners

Respondent 2
K. CN Ahanoodkutty

M/s. Biomass

ORDER

Counsel representing both parties are present. Counsel for petitioner is directed to issue private notice to respondents and file proof of service of notice by way of an affidavit by the next date of hearing. Put up on 04.01.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)